



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ५, अंक २६]

सोमवार, जुलै ८, २०१९/आषाढ १७, शके १९४१

[पृष्ठे ३१, किंमत : रुपये २७.००

असाधारण क्रमांक ५६

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Act, 2019 (Mah. Act No. IX of 2019), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,
Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. IX OF 2019.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 8th July 2019).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2020.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2020 ; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventieth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Appropriation Short title Act, 2019.

Withdrawal of
Rs.
2,47,77,49,64,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2019-
2020.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of twenty four thousand seven hundred seventy seven crores forty nine lakhs sixty four thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2020, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2020.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-4	Secretariat and Miscellaneous General Services	2052,	3,05,36,00,000	...	3,05,36,00,000
		2059,			
		2070,			
		2075,			
A-5	Social Services	2216,	49,02,81,000	...	49,02,81,000
		2235,			
		2250,			
		2251,			
A-6	Information and Publicity	2220,	10,00,00,000	...	10,00,00,000
A-7	Civil Aviation	3053,	4,85,00,00,000	...	4,85,00,00,000
Total-General Administration Department			8,49,38,81,000	...	8,49,38,81,000
Home Department.					
B-1	Police Administration	2014,	2,31,86,46,000	...	2,31,86,46,000
		2055,			
		2070,			
B-2	State Excise	2039,	5,74,00,000	...	5,74,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
B-3	Transport Administration	2041, 3055, Taxes on Vehicles Road Transport	1,22,34,38,000	...	1,22,34,38,000
B-4	Secretariate and Other General Services	2045, 2052, Other Taxes and Duties on Commodities and Services Secretariat-General Services	2,99,26,000	...	2,99,26,000
B-6	General Services	2217, 2235, 2250, Urban Development Social Security and Welfare Other Social Services	90,00,000	...	90,00,000
B-7	Economic Services	3001, 3051, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. Ports and Light Houses	2,00,00,00,000	...	2,00,00,00,000
			Total-Home Department.	...	5,63,84,10,000
Revenue and Forests Department.					
C-1	Revenue and District Administration	2029, 2045, 2053, 2070, Land Revenue Other Taxes and Duties on Commodities and Services District Administration. Other Administrative Services	74,50,000	...	74,50,000
C-5	Other Social Services	2217, 2225, 2235, 2250, Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Other Social Services	60,00,000	...	60,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
C-6	Relief on Account of Natural Calamities	2245, Relief on Account of Natural Calamities	7,70,10,000	...	7,70,10,000
C-7	Forest	2406, Forestry and Wild Life 2415, Agricultural Research and Education 2551, Hill Areas	3,29,46,24,000	...	3,29,46,24,000
Total-Revenue and Forests Department.			3,38,50,84,000	...	3,38,50,84,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.					
D-3	Agriculture Services	2401, Crop Husbandry 2402, Soil and Water Conservation 2406, Forestry and Wild Life 2415, Agricultural Research and Education	23,23,06,000	...	23,23,06,000
D-4	Animal Husbandry	2403, Animal Husbandry	2,12,26,01,000	...	2,12,26,01,000
D-5	Dairy Development	2404, Dairy Development	1,42,52,16,000	...	1,42,52,16,000
D-6	Fisheries	2405, Fisheries	48,58,97,000	...	48,58,97,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			4,26,60,20,000	...	4,26,60,20,000
School Education and Sports Department.					
E-2	General Education	2202, General Education	1,23,25,000	...	1,23,25,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
E-3	Secretariat and Other Social Services	2204, 2205, 2225, 2235, 2251, 2406,	Sports and Youth Services Art and Culture Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Secretariat-Social Services Forestry and Wild Life	24,13,44,000	...	24,13,44,000
Total-School Education and Sports Department.			25,36,69,000	...	25,36,69,000	
Urban Development Department.						
F-2	Urban Development and Other Advance Services	2053, 2070, 2217, 3054,	District Administration. Other Administrative Services Urban Development Roads and Bridges	1,70,00,00,000	...	1,70,00,00,000
F-3	Secretariat and Other Social Services	2230, 2235, 2251, 2406, 3475,	Labour and Employment Social Security and Welfare Secretariat-Social Services Forestry and Wild Life Other General Economic Services	1,000	...	1,000
Total-Urban Development Department.			1,70,00,01,000	...	1,70,00,01,000	
Finance Department.						

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
G-5	Treasury and Accounts Administration	2054, Treasury and Accounts Administration	14,71,79,000	...	14,71,79,000
G-7	Secretariat and Other Social Services	2235, Social Security and Welfare 2406, Forestry and Wild Life	49,00,000	...	49,00,000
		Total-Finance Department.	15,20,79,000	...	15,20,79,000
Law and Judiciary Department.					
J-1	Administration of Justice	2014, Administration of Justice	2,93,28,000	4,54,27,000	7,47,55,000
		Total-Law and Judiciary Department.	2,93,28,000	4,54,27,000	7,47,55,000
Industries, Energy and Labour Department.					
K-3	Stationary and Printing	2057, Supplies and Disposals 2058, Stationery and Printing 2406, Forestry and Wild Life	91,00,000	...	91,00,000
K-6	Energy	2801, Power 2810, New and Renewable Energy	15,00,22,44,000	...	15,00,22,44,000
K-7	Industries	2851, Village and Small Industries 2852, Industries 2853, Non-Ferrous Mining and Metallurgical Industries	21,50,00,00,000	...	21,50,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Industries, Energy and Labour Department.	36,51,13,44,000	...	36,51,13,44,000
		Rural Development Department.			
L-2	District Administration.	2053, District Administration.	50,00,00,000	...	50,00,00,000
L-3	Rural Development Programmes.	2059, Public Works 2235, Social Security and Welfare 2406, Forestry and Wild Life 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment 2515, Other Rural Development Programmes 2810, New and Renewable Energy 3054, Roads and Bridges	22,90,42,07,000	...	22,90,42,07,000
		Total-Rural Development Department.	23,40,42,07,000	...	23,40,42,07,000
		Food, Civil Supplies and Consumer Protection Department.			
M-2	Food, Storage and Warehousing	2408, Food, Storage and Warehousing	1,11,55,52,000	61,97,88,000	1,73,53,40,000
		Total-Food, Civil Supplies and Consumer Protection Department.	1,11,55,52,000	61,97,88,000	1,73,53,40,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
Social Justice and Special Assistance Department.						
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2225, 2235, 2406, 2801,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	9,50,20,00,000	...	9,50,20,00,000
			Social Security and Welfare Forestry and Wild Life Power			
Total-Social Justice and Special Assistance Department.						
				9,50,20,00,000	...	9,50,20,00,000
Planning Department.						
O-1	District Administration.	2053,	District Administration.	1,00,00,00,000	...	1,00,00,00,000
O-7	Secretariat-Economic Services	3451,	Secretariat-Economic Services	80,02,000	...	80,02,000
O-9	Census, Surveys and Statistics	3454,	Census, Surveys and Statistics	4,82,85,000	...	4,82,85,000
O-24	District Plan-Sindhurg	2202, 2203, 2204, 2205, 2210, 2211, 2215, 2217, 2220,	General Education Technical Education. Sports and Youth Services Art and Culture Medical and Public Health Family Welfare Water Supply and Sanitation Urban Development Information and Publicity	2,000	...	2,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other			
2230,		Backward Classes and Minorities.			
2235,		Labour and Employment			
2236,		Social Security and Welfare			
2403,		Nutrition			
2404,		Animal Husbandry			
2405,		Dairy Development			
2406,		Fisheries			
2425,		Forestry and Wild Life			
2501,		Co-operation			
2515,		Special Programmes for Rural Development			
2702,		Other Rural Development Programmes			
2801,		Minor Irrigation			
2851,		Power			
3051,		Village and Small Industries			
3054,		Ports and Light Houses			
3056,		Roads and Bridges			
3451,		Inland Water Transport			
3452,		Secretariat-Economic Services			
3604,		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-26	District Plan-Pune	General Education	1,000	...	1,000
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Water Supply and Sanitation			
		Urban Development			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-32	District Plan-Solapur		6,000	...	6,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-38	District Plan-Dhule		1,000	...	1,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-44	District Plan-Nandurbar		1,000	...	1,000
		2202, General Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2220, Information and Publicity			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2425, Co-operation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Other Rural Development Programmes			
2515,		Minor Irrigation			
2702,		Power			
2801,		Village and Small Industries			
2851,		Roads and Bridges			
3054,		Secretariat-Economic Services			
3451,		Tourism			
3452,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
3604,					
			Rs.	Rs.	Rs.
			18,000	...	18,000
O-46	District Plan-Aurangabad				
		General Education			
2202,		Technical Education.			
2203,		Sports and Youth Services			
2204,		Art and Culture			
2205,		Medical and Public Health			
2210,		Family Welfare			
2211,		Water Supply and Sanitation			
2215,		Urban Development			
2217,		Information and Publicity			
2220,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2225,		Labour and Employment			
2230,		Social Security and Welfare			
2235,		Nutrition			
2236,		Crop Husbandry			
2401,		Animal Husbandry			
2403,		Fisheries			
2405,		Forestry and Wild Life			
2406,		Co-operation			
2425,		Special Programmes for Rural Development			
2501,					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Other Rural Development Programmes			
2515,		Minor Irrigation			
2702,		Power			
2801,		New and Renewable Energy			
2810,		Village and Small Industries			
2851,		Roads and Bridges			
3054,		Secretariat-Economic Services			
3451,		Tourism			
3452,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
3604,					
			Rs.	Rs.	Rs.
O-56	District Plan-Latur		3,000	...	3,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		General Education	2,000	...	2,000
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			
		Nutrition			
		Crop Husbandry			
		Animal Husbandry			
		Dairy Development			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Other Rural Development Programmes			
		Minor Irrigation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education		1,000	...	1,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2702,	Minor Irrigation				
2801,	Power				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education		7,000	...	7,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2236,	Nutrition				
2401,	Crop Husbandry				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		Total-Planning Department.	1,05,63,29,000	...	1,05,63,29,000
		Public Health Department.			
R-1	Medical and Public Health	2210, Medical and Public Health	6,60,99,00,000	...	6,60,99,00,000
		2211, Family Welfare			
		2235, Social Security and Welfare			
		Total-Public Health Department.	6,60,99,00,000	...	6,60,99,00,000
		Medical Education and Drugs Department.			
S-1	Medical and Public Health	2210, Medical and Public Health	19,71,07,000	...	19,71,07,000
		Total-Medical Education and Drugs Department.	19,71,07,000	...	19,71,07,000
		Tribal Development Department.			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2202, General Education	1,15,76,65,000	...	1,15,76,65,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2204,		Sports and Youth Services			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2401,		Crop Husbandry			
2402,		Soil and Water Conservation			
2403,		Animal Husbandry			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2435,		Other Agricultural Programmes			
2501,		Special Programmes for Rural Development			
2505,		Rural Employment			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2852,		Industries			
3054,		Roads and Bridges			
3055,		Road Transport			
		Total-Tribal Development Department.	1,15,76,65,000	...	1,15,76,65,000

**Co-operation, Marketing and Textiles
Department.**

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
V-2	Co-operation.	2070, Other Administrative Services 2235, Social Security and Welfare 2406, Forestry and Wild Life 2425, Co-operation 2435, Other Agricultural Programmes 2851, Village and Small Industries 2852, Industries 3451, Secretariat-Economic Services 3456, Civil Supplies	35,08,71,88,000	...	35,08,71,88,000
Total-Co-operation, Marketing and Textiles Department.			35,08,71,88,000	...	35,08,71,88,000
Higher and Technical Education Department.					
W-2	General Education	2202, General Education	25,00,01,000	...	25,00,01,000
W-3	Technical Education.	2203, Technical Education.	50,00,00,000	2,46,34,000	52,46,34,000
W-4	Art and Culture	2205, Art and Culture	6,40,00,000	...	6,40,00,000
W-7	Revenue Expenditure on Removal of Regional Imbalance	2203, Technical Education. 2406, Forestry and Wild Life	32,28,15,000	...	32,28,15,000
Total-Higher and Technical Education Department.			1,13,68,16,000	2,46,34,000	1,16,14,50,000
Women and Child Development Department.					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition 2406, Forestry and Wild Life	12,02,27,09,000	...	12,02,27,09,000
		Total-Women and Child Development Department.	12,02,27,09,000	...	12,02,27,09,000
		Skill Development and Entrepreneurship Department			
ZA-2	Secretariat and Other Social Services	2203, Technical Education. 2230, Labour and Employment 2235, Social Security and Welfare 2251, Secretariat-Social Services 2406, Forestry and Wild Life	2,51,26,37,000	...	2,51,26,37,000
		Total-Skill Development and Entrepreneurship Department	2,51,26,37,000	...	2,51,26,37,000
		Maharashtra Legislature Secretariat			
ZC-2	Social Security and Welfare	2235, Social Security and Welfare	3,86,70,000	...	3,86,70,000
		Total-Maharashtra Legislature Secretariat	3,86,70,000	...	3,86,70,000
		Tourism and Cultural Affairs Department.			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
ZD-1	Secretariate and Other Social Services	2070, 2220, 2251, Other Administrative Services Information and Publicity Secretariat-Social Services	12,00,000	...	12,00,000
ZD-2	Art and Culture	2205, Art and Culture	51,00,27,000	...	51,00,27,000
ZD-4	Secretariate and Other Social Services	2406, 3452, Forestry and Wild Life Tourism	76,05,00,000	...	76,05,00,000
		Total-Tourism and Cultural Affairs Department.	1,27,17,27,000	...	1,27,17,27,000
Minorities Development Department.					
ZE-1	Minorities Development.	2052, 2053, 2075, 2205, 2235, 2406, Secretariat-General Services District Administration. Miscellaneous General Services Art and Culture Social Security and Welfare Forestry and Wild Life	50,00,00,000	...	50,00,00,000
		Total-Minorities Development Department.	50,00,00,000	...	50,00,00,000
Marathi Language Department					
ZF-2	Art and Culture	2205, Art and Culture	1,00,00,000	...	1,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Marathi Language Department	1,00,00,000	...	1,00,00,000
		Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department			
ZG-3	Welfare of Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	6,02,00,00,000	...	6,02,00,00,000
		Total-Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department	6,02,00,00,000	...	6,02,00,00,000
		Soil and Water Conservation Department			
ZH-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	1,62,00,000	...	1,62,00,000
		Total-Soil and Water Conservation Department	1,62,00,000	...	1,62,00,000
		Total-A-Expenditure on Revenue Account	1,62,08,85,23,000	68,98,49,000	1,62,77,83,72,000
		B-EXPENDITURE ON CAPITAL ACCOUNT Home Department.			
B-10	Capital Expenditure on Economic Services 4055, 4070,	Capital Outlay on Police Capital Outlay on Other Administrative Services	3,57,42,16,000	...	3,57,42,16,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	1,10,01,00,000	...	1,10,01,00,000
School Education and Sports Department.					
E-4	Capital Outlay on Education, Sports, Art and Culture	4202, Capital Outlay on Education, Sports, Art and Culture	1,00,00,00,000	...	1,00,00,00,000
		Total-School Education and Sports Department.	1,00,00,00,000	...	1,00,00,00,000
Urban Development Department.					
F-5	Capital Expenditure on Social Services	4217, 5475, Capital Outlay on Urban Development Capital Outlay on Other General Economic Services	16,19,57,00,000	...	16,19,57,00,000
F-7	Loans for Urban Development	6217, Loans for Urban Development	4,16,00,00,000	...	4,16,00,00,000
		Total-Urban Development Department.	20,35,57,00,000	...	20,35,57,00,000
Public Works Department.					
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, 4711, 5054, Capital Outlay on Housing Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges	20,00,00,02,000	...	20,00,00,02,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works	67,42,33,000	...	67,42,33,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Capital Outlay on Education, Sports, Art and Culture			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Urban Development			
		Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Capital Outlay on Fisheries			
		Total-Public Works Department.	20,67,42,35,000	...	20,67,42,35,000
		Water Resources Department.			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Major and Medium Irrigation			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Power Projects			
		Total-Water Resources Department.	20,37,86,20,000	...	20,37,86,20,000
		Planning Department.			
		Capital Outlay on Other Rural Development Programmes.			
		Capital outlay on Tourism			
		Total-Planning Department.	4,52,37,13,000	...	4,52,37,13,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)			
			Rs.	Rs.	Rs.		
O-33	District Plan-Solapur	Capital Outlay on Public Works	4059,				
		Capital Outlay on Housing	4216,				
		Capital Outlay on Other Social Services	4250,				
		Capital Outlay on Soil and Water Conservation	4402,				
		Capital Outlay on Animal Husbandry	4403,				
		Capital Outlay on Forestry and Wild Life	4406,				
		Capital Outlay on Other Rural Development Programmes.	4515,				
		Capital Outlay on Minor Irrigation	4702,				
		Capital Outlay on Roads and Bridges	5054,				
		Loans for Other Social Services	6250,				
					3,000	...	3,000
		O-47	District Plan-Aurangabad	Capital Outlay on Public Works	4059,		
Capital Outlay on Medical and Public Health	4210,						
Capital Outlay on Other Social Services	4250,						
Capital Outlay on Soil and Water Conservation	4402,						
Capital Outlay on Animal Husbandry	4403,						
Capital Outlay on Forestry and Wild Life	4406,						
Capital Outlay on Other Rural Development Programmes.	4515,						
Capital Outlay on Flood Control Projects	4711,						
Capital Outlay on Roads and Bridges	5054,						
Loans for Urban Development	6217,						
Loans for Other Social Services	6250,						
Loans for Village and Small Industries.	6851,						
					9,000	...	9,000
O-83	District Plan-Washim	Capital Outlay on Public Works	4059,				
		Capital Outlay on Other Social Services	4250,				
		Capital Outlay on Soil and Water Conservation	4402,				
		Capital Outlay on Animal Husbandry	4403,				
					4,000	...	4,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4406, Capital Outlay on Forestry and Wild Life			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
		Total-Planning Department.	4,52,37,29,000	...	4,52,37,29,000
		Medical Education and Drugs Department.			
S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	3,94,40,00,000	...	3,94,40,00,000
		Total-Medical Education and Drugs Department.	3,94,40,00,000	...	3,94,40,00,000
		Tribal Development Department.			
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059, Capital Outlay on Public Works		1,000	1,000
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4210, Capital Outlay on Medical and Public Health			
		4225, Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4406, Capital Outlay on Forestry and Wild Life			
		4425, Capital Outlay on Co-operation			
		4701, Capital Outlay on Major and Medium Irrigation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		4702, 5054,	Capital Outlay on Minor Irrigation Capital Outlay on Roads and Bridges		
			Total-Tribal Development Department.	1,000	1,000
			Co-operation, Marketing and Textiles Department.		
V-3	Capital Expenditure on Social Services	4425, 4851, 5475,	Capital Outlay on Co-operation Capital Outlay on Village and Small Industries. Capital Outlay on Other General Economic Services	3,00,00,00,000	3,00,00,00,000
			Total-Co-operation, Marketing and Textiles Department.	3,00,00,00,000	3,00,00,00,000
			Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department		
ZG-4	Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	4225,	Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	44,32,00,000	44,32,00,000
			Total-Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department	44,32,00,000	44,32,00,000
			Soil and Water Conservation Department		
ZH-5	Capital Expenditure on Irrigation	4402,	Capital Outlay on Soil and Water Conservation	28,50,00,000	28,50,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4702, Capital Outlay on Minor Irrigation			
		Total-Soil and Water Conservation Department	28,50,00,000	...	28,50,00,000
		Total-B-Expenditure on Capital Account	84,89,26,12,000	10,39,80,000	84,99,65,92,000
		Grand Total	2,46,98,11,35,000	79,38,29,000	2,47,77,49,64,000